

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER & NOVEMBER, 2019				GRAND TOTAL	
Opening Balance as on 01.10.19	Cases Instituted during the Months of October & November, 2019	Cases Disposed of during the Months of October & November, 2019	Total Pendency as on 30.11.19	Total Cases Disposed of during the Months of October & November, 2019 (Family Court + High Court)	Total Pendency as on 30.11.2019 (Family Court + High Court)
3185	179	107	3258	1826	38640

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.